## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3784 ANSWERED ON:19.04.2010 AMENDMENT IN INDIAN POSTAL ACT Mahtab Shri Bhartruhari

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has decided to amend the Indian Postal Act;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a): Yes, Madam. It has been decided to replace the existing IPO Act 1898 with a new Post Office Act.
- (b): The proposed Post Office Bill is yet to be readied.
- (c): No time schedule has been fixed.